## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P.(CAA) No. 9/230-232/NCLT/AHM/2017 (New) Gujarat High Court CA no. 472/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

Icenet Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	TANVISH BHATT	#dvoate	Petitioner	P.O.Bhall'
2.	RAUUL DEV	Advocate	Petitioner	tau.

## <u>ORDER</u>

Learned Advocate Mr. Tanvish Bhatt with Learned Advocate Mr. Rahul Dev present for Petitioner.

At request of learned Counsel for petitioner.

List the matter 26.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of May, 2017.